

Through FAX

(J.H.C. Sch. 1-7)

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From:

Rajesh Kumar Vaish,
Registrar (Administration),
High Court of Jharkhand
Ranchi.

File No. XXII(6)/NJA/1/2017-18/Apptt.
Letter No. _____/Apptt.
Dated: _____

To,

- (i) Sri Manoj Prasad,
Principal District & Sessions Judge,
Jamshedpur.
- (ii) Sri Mohammad Shakir,
Principal District & Sessions Judge,
Godda.

Sub.:- Regarding nomination for attending the “National Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid” (P-1085) scheduled to be held on 09-11th February, 2018 at NJA, Bhopal.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending the “National Seminar for Principal District & Sessions Judges on Access to Justice and Legal Aid” (P-1085) scheduled to be held on 09-11th February, 2018 at National Judicial Academy, Bhopal.

Accordingly, you are accorded necessary permission to attend the said programme at NJA, Bhopal.


This is for your information and needful.

Yours faithfully,
Sd/- **R.K.Vaish**
Registrar (Administration)

Memo No. 5473 /Apptt.

Dated Ranchi the 15/12/17

Copy forwarded to the Director, National Judicial Academy, Bhadbhada Road, P.O. – Suraj Nagar, Bhopal – 462004 (M.P.) for information and needful with reference to the letter no. NJA/Dir/Ac. Prog./2017-18 /3352 dated 01.08.2017 / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi for information and needful / the C.P.C. I/c, e-Courts Project, for uploading the letter on the Court's website.


15.12.17
Registrar (Administration)